NOTICE

It is hereby notified for the information of the Advocates that, there are various inaccuracies, duplications and unverified records in the existing database of Advocate(s)/Firm(s) in the Case Information System (CIS). The registry has undertaken the process of verifying details such as email addresses of Advocates, Firms and partners from the database of the Bar Council of Maharashtra and Goa.

All duplicate entries will stand deleted. The facility presently available for registration on the website will stand suspended till 19 December, 2021.

Registration of Advocates / Firms who have not filed any case after registration will be cancelled.

Advocates/Firms are requested to verify the updated entries after 20 December 2021. In the event of any inaccuracies, corrections sought if any may be sent to <u>rgit-bhc@nic.in</u>

Dates this 13th day of December, 2021.

Central Project Coordinator, High Court of Bombay